Increase of passenger fares by DTC

3029. SHRI K.M. KHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Delhi Transport Corporation has revised passenger fares in Delhi during June, 1994;

(b) if so, details thereof slab-wise with reasons for such increase;

(c) whether recent revision in passenger fares without increasing the further number of buses in existing fleet is justified;

(d) if so, to what extent;

(e) whether such revision has been made applicable in city buses under STA;

(f) whether the operators under STA were asked to display revised fare chart near entry gates as well as near seat of Conductors;

(g) if so, details thereof and if not, the reasons therefor;

(h) whether in the absence of display of revised fare chart, the passengers are being overcharged thus leading to an open loot by transporters under STA;

(i) whether Government seriously propose to take some drastic steps in the matter; and

(j) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANS-PORT (SHRI JAGDISH TYTLER): (a). Yes, Sir.

(b) The details are as under:---

Distance (Km.)	Fare (Rs.)
Upto 5 km.	1.00
Over 5 km.—upto 8 km. Over 8 km.—upto 15 km. Over 15 km. G.L. Service.	2.00 3.00 4.00 5.00

The fares have been revised to meet the cost of operation which has gone up

considerably, due to increase in the cost of fuel, lubricants and other inputs.

(c) and (d) Yes, Sir. The fare revision has been effected to meet the cost of operation on account of increase in the cost of fuel, lubricants and other inputs.

(e) Yes, Sir.

(f) and (g) The private buses playing under STA permits are required to display the fare chart prominently inside the bus for the information of the commuters.

(h) to (j) No, Sir. However, on complaints of over-charging, action is taken by the Government of National Capital Territory of Delhi against the permit holder under the provisions of the Motor Vehicles Act.

राष्ट्रीय जल प्रवाह कार्यक्रम

3030. सी आस मोहम्पदः सी इंश दत्त यादवः

क्या जल**-मूलल परिवहन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने राष्ट्रीय जल प्रवाह कार्यक्रम शरू किया है,

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) डवत कार्यक्रम को कार्यान्वित करने के लिए सरकार क्या प्रयास कर रही है?

जल-भूतल परिवइन मंत्रालय के राज्य मंत्री (श्री जगदीश टाईटलर): (क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उठता।

गुजरात में राष्ट्रीय राजमार्ग्ने का चौड़ा किया जाना

3031. भी कनकसिंह मोहनसिंह मंगरौला: भीमती आनंदी बेन जेठाभाई पटेल: भी गोपाल सिंह जी सोलकी:

क्या जल-भूतल परिवहन मंत्री यह बताने यह कृपा करेंगे कि:

ं (क) गुजरात में उन राष्ट्रीय राजमार्गों का क्यौरा क्य है, जिनको चौडा करने, उनका चिस्तार करने तथा उनकी